

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

IA (IBC) 878/2022 in Company Petition IB/289/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

Green Ocean Research Labs Pvt Ltd

... Operational Creditor

Vs

Ram Info Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel for the Operational Creditor and Ld. Counsel for Corporate Debtor present. Both parties are directed to complete pleadings in both CP and IA 878/2022, lest, opportunity stands closed.

For hearing, matter adjourned to 28.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)